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Declaration of Assets and Liabilities

rear 2021-2022

I, Rupesh Kumar Arya son/daughter/wife of Shree Tay Arakash Singh aged 46 years, belonging to Blaz Legislative Assembly service and presently working as LileTary Alendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

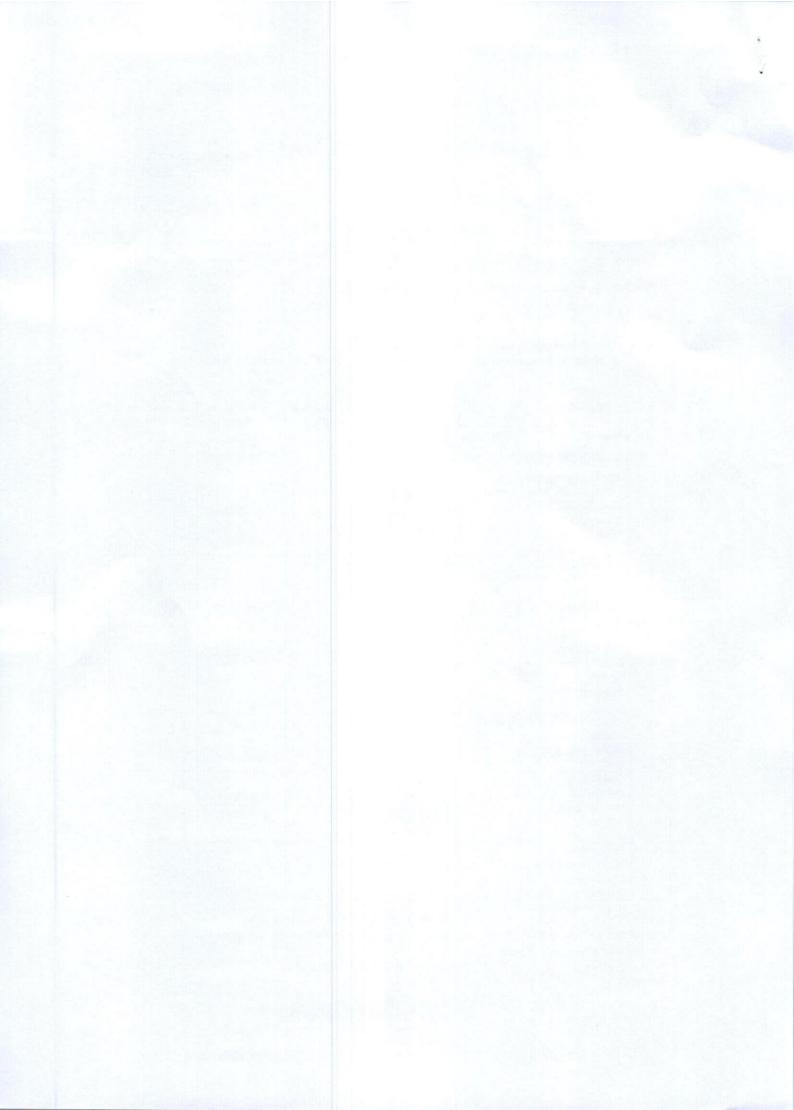
Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3000/=	2000/=	-	_	_
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	70000/=		-	_	_
(iii)	Bonds, Debentures and Shares in companies	_			-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	_	-	_	_	
(v)	Motor Vehicles (details of make, etc.)	Hero Honda Delux	_	_		-
(vi)	Jewellery (give details of weight and value)	20 gm.	90 gm. 500 gm Silver	_		
(vii)	Other assets, such as values of claims / interests		-			_

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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^{*} Dependant here means a person substantially dependent on the income of the employee.



B. <u>Details of Immovable assets</u>

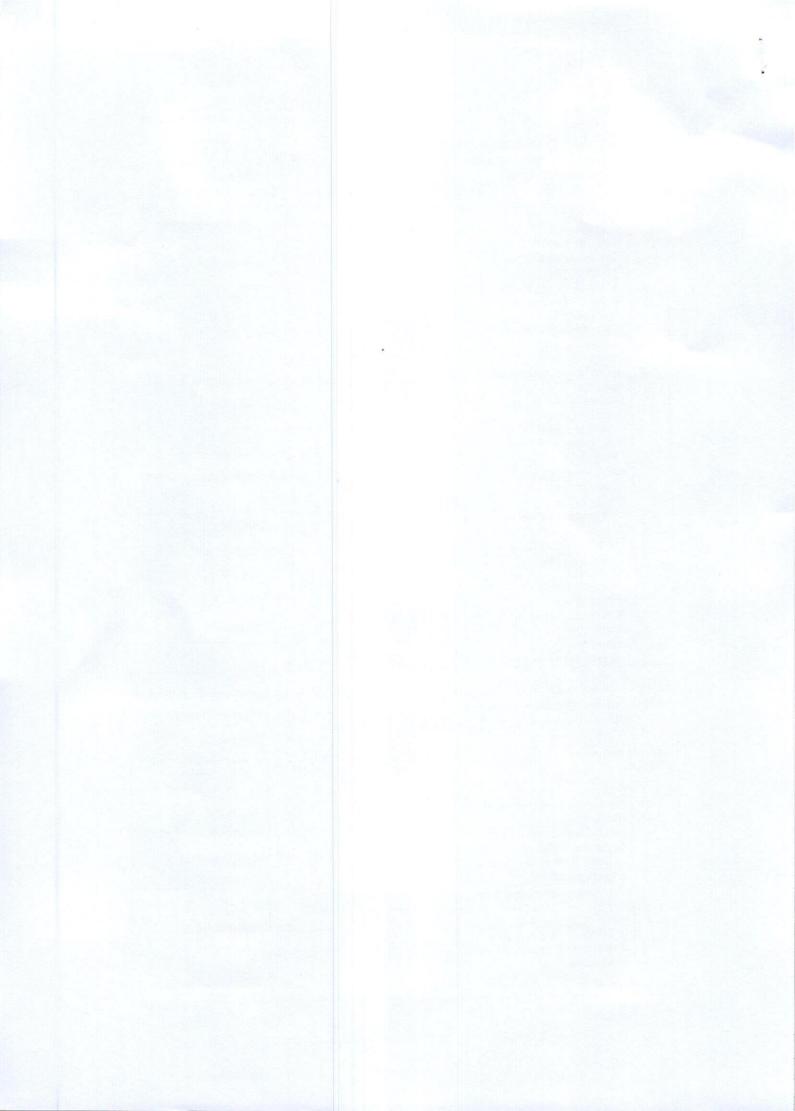
[Note: Properties in joint ownership indicating the extent of joint ownership will ave to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2	Dependant-3
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	अहमा		Name	Name	Etc. Name
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	-				-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	_				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	71859 Super Buldip R.P.S. Eng. Potna			
v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	Department (s)	
	(ii) Loans from financial institutions	H.D.FC	2900000
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		



Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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